

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-21/2008(Pt.)/10340/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Ito Basar,
District & Sessions Judge, Khonsa,
Tirap District, Arunachal Pradesh.

Dated Guwahati, 16th November, 2022.

Sub:- **Casual Leave.**

Ref:- D&SC/KSA/Estt/2019/01/2522 Dated 15.11.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 14.11.2022**. Further, the next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

Self

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/10341-10342/A, dated , 16-11-2022

Copy to:

1. The Joint Registrar, Gauhati High Court, Itanagar Permanent Bench, Naharlagun, Arunachal Pradesh for information.
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Self